

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NOS. 366 & 367 OF 2015 IN  
DFR NO. 206 OF 2015**

**Dated: 9<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Karnataka Power Transmission Corporation Ltd. & Anr. .... Appellant (s)**

**Versus**

**M/s. Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. .... Respondent (s)**

**Counsel for the Appellant(s) : Mr. Balaji Srinivasan**

**ORDER**

**IA NOS. 366 & 367 OF 2015  
*(Appls. for delay in filing & re-filing the appeal)***

Issue notice to the Respondents returnable on 04.11.2015. Dasti in addition is permitted.

List the matter on **04.11.2015.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/dk